

Erratic power situation in the country

3858. SHRIMATI JAYA BACHCHAN: Will the Minister of POWER be pleased to state:

- (a) whether Government has taken note of the erratic power situation across the country, especially in rural areas;
- (b) if so, the details of the power generation capacity and demand in the country;
- (c) whether Government has taken step to raise the power generation capacity in the Twelfth Plan; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Most of the States/UTs have been facing power shortage in the country. During the period April, 2012 to March, 2013, the peak and energy shortage in the country including rural areas were 9.0% and 8.7% respectively. However, supply and distribution of electricity in a State/UT is the responsibility of the respective State/UT Government which makes arrangements for supply of power to various categories of consumers/areas (including rural as well as urban) in the State/UT.

(b) The total All India Installed Capacity of electric generating stations as on 31st March, 2013 was 2,23,343.60 MW and the demand was 1,35,453 MW.

(c) and (d) Yes, Sir. Government has planned Capacity addition of 88,537 MW during Twelfth Plan period (2012-2017) and instituted processes for rigorous monitoring of capacity addition in the Twelfth Plan. Capacity addition in the first year of the Twelfth Plan is 20,623 MW.

Status of hydro-power projects

3859. DR. CHANDAN MITRA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that hydro-power projects with a combined capacity of 42,000 MW allotted to private developers in various States are yet to take off;
- (b) if so, the details thereof along with reasons for the delay; and
- (c) the fresh steps taken by Government to exploit the hydro-power generation potential of the country especially in North-Eastern States to bridge the demand and supply gap of power generation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) As of now, 136 Nos. of hydro projects with a combined capacity of 40991.5 MW have been allotted to Private Developers by State Governments which are yet to be taken up for construction. The status of these projects is given in the Statement (*See* below).

It is known that development of H.E. Projects is an intricate and long drawn process, spanning over 3-5 years. Long time is required for Survey and Investigation, preparation of DPR, obtaining of statutory and non-statutory clearances including environment and forest clearances, concurrence by CEA, investment decision and financial closure. Once the projects achieve financial closure, implementation takes another 5-8 years. Thus, hydro projects usually have long gestation period. Therefore, the projects which are under development are likely to come up during the 13th Plan and beyond.

The Government has taken the following steps to exploit hydro power generation potential of the country for hydro power development in the country:

- Each project is monitored by the Central Electricity Authority (CEA) continuously through frequent site visits, interaction with the developers, critical study of monthly progress reports, etc. Chairperson, CEA holds review meetings with the developers and other stakeholders to sort out the critical issues/bottlenecks.
- A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro projects.
- Review meetings are taken by Ministry of Power regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/ Central Public Sector Undertakings/Project developers, etc. to sort out the critical issues.
- A Task Force on Hydro Power Development was constituted on 03.09.2007 under the Chairmanship of Minister of Power to examine and resolve all issues relating to Hydro Project Development. So far five meetings have been held. The 5th meeting was held on 27.02.2013.
- An Advisory Group under the Chairmanship of Minister of Power has been set up in January, 2013 to discuss and deliberate periodically issues pertaining to the Power Sector and suggest reforms in different areas related to the sector.

Statement

Hydro projects allotted to private developers by State Governments and are yet to be taken up for construction

Sl. No.	Project	Capacity (MW)	Developer	Status
1	2	3	4	5
A. Projects cleared/ issued concurrence by CEA & yet to be taken up for execution				
Himachal Pradesh				
1.	Kutehr (3x80 MW)	240	M/s. JSW Energy Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 31.8.10. • Commissioning period: 60 months from zero date of October 2010. • Environmental clearance accorded on 5.07.11. • Stage-II Forest Clearance accorded on 19.02.2013
2.	Bajoli Holi (3x60MW)	180	M/s. GMR Bajoli Holi Hydro Power Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 30.12.2011. • Commissioning schedule Dec-2016. • Environment Clearance accorded on 24.01.2011. • Forest Clearance for Stage-II obtained on 26.10.2012.

1	2	3	4	5
3.	Miyar HEP (3x40)	120	MHPCL	<ul style="list-style-type: none"> • Concurrence accorded on 07.02.2013. • Environment Clearance accorded on 30.7.2012. • Forest Clearance for Stage-1 accorded on 27.7.2012. • Commissioning schedule 110 months from Zero date i.e. 1st May 2013.
Uttarakhand				
4.	Alaknanda (3x100 MW)	300	M/s. GMR Energy Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 8.08.2008. • Commissioning period: 69 months from zero date of March, 2009. • St.-II Forest Clearance accorded on 09.11.2012.
Odisha				
5.	Jalaput Dam Toe, (3x6 MW)	18	M/s Orissa Power Consortium Limited	<ul style="list-style-type: none"> • TEC accorded on 31.01.2003. • Commissioning period: 2 years from financial closure. • Date of financial closure yet to be intimated by OPCL. • GoAP has taken a decision to entrust the project to APGENCO. Concurrence of Govt. of Odisha awaited.

Sikkim

6.	Panan (4x75 MW)	300	M/s. Himagiri Hydro Energy Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 7.03.2011. • Commissioning period: 48 months from Zero date of July, 2011. • Environment Clearance & Forest Clearance obtained on 02.01.2007 & 6.10.2010. Financial Closure is under finalization. PPA signed on 01.10.2012 with West Bengal.
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Arunachal Pradesh

7.	Gongri (2x72 MW)	144	M/s. Dirang Energy Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 04.02.2013.
8.	Hirong (4x125 MW)	500	M/s Jaypee Arunachal power Ltd., Lt.	<ul style="list-style-type: none"> • Concurrence Meeting held on 26.11.2012. Letter of Concurrence is to be issued.
9.	Etalín (10x307+19.6+7.4 MW)	3097	M/s. Etalín Hydro Electric Power Co. Ltd.	<ul style="list-style-type: none"> • Concurrence Meeting held on 31.01.2013. Letter of Concurrence is to be issued.
10.	Dibbin (2x60 MW)	120	M/s. KSK Dibbin Hydro Power Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 4.12.09. • Commissioning period: 48 months from Zero date of October, 2010 • Forest clearance Stage-I accorded on 07.2.2012 & awaited for Stage-II. • Environment clearance accorded on 23.7.2012.
11.	Demwe Lower (5x342 + 1x40 MW)	1750	M/s. Athena DemwePower Pvt Limited	<ul style="list-style-type: none"> • Concurrence accorded on 20.11.09. • Commissioning period 61 months from Zero date of April 2011.

1	2	3	4	5
12	Lower Siang (9x300 MW)	2700	M/s. Jai Prakash Arunachal Power Ltd.	<ul style="list-style-type: none"> • Environment clearance accorded on 12.02.2010. • In principle Forest Clearance accorded on 01.3.2012. • Concurrence accorded on 16.02.2010. • Commissioning period 114 months from Zero date of January, 2011. • FC proposal submitted to State Government on 13.4.2011. • Public hearing fixed by AOSPCB for 17,18 & 20 April, 2012, could not be held due to law and order problem.
13.	Nyamjang Chhu(6x130 MW)	780	M/s. NJC Hydro	<ul style="list-style-type: none"> • Concurrence accorded on 24.3.11. • Power Project Ltd. • Commissioning period: 62 months from zero date of January 2012. • Environment Clearance accorded on 19.4.2012. • Forest clearance Stage-I accorded on 09.4.2012 & awaited for stage-II
14.	Tato-II (4x175 MW)	700	M/s. Tato Hydro Power Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 22.5.2011. • Environment Clearance accorded on 27.6.2011. • FAC on 31.5.2011 has advised

State Govt. to undertake a study *inter-alia* to assess cumulative impact of hydroelectric projects on riverine ecosystem. The desired studies are being carried out by North Eastern Hill University (NEHU), Shillong and WAPCOS.

15.	Nafra 2x60 MW	120	M/s. SEW Nafra Power Corp. Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 11.2.11. • Commissioning period: 36 months from zero date of July 2011. • Environment Clearance accorded on 17.01.2011. • Forest Clearance stage-II accorded in June, 2012. • Financial Closure obtained on 30.9.2011. • Expected COD is May, 2017.
Jammu and Kashmir				
16.	Ratle HEP (4x205 +1x30MW)	850	M/s. Ratle Hydro Electric Power Pvt. Ltd.	<ul style="list-style-type: none"> • Concurrence accorded on 19.12.2012. • Environment Clearance accorded on 12.12.2012. • Forest Clearance awaited.
TOTAL (16)		11919		

1	2	3	4	5
B. DPR under examination				
Himachal Pradesh				
17.	Seli (4x100MW)	400	M/s. Seli Hydro Electric Power Company Ltd.	Presentation held on 13.1.2012. Reply to the comments of E&M Cost, GSI, HCD aspects are received which are under examination.
18.	Chhatru (3x42 MW)	126	M/s. DCM ShriramInfrastructure Ltd.	DPR received on 10.4.2012. Presentation held on 06.7.2012.
19.	Sach Khas (3x86.67+1x7MW) 267		M/s. L & T HHPL	<ul style="list-style-type: none"> DPR received in June, 2013. Presentation held on 21.02.2013. DPR taken under examination. Hydrology, PPS, & Design Flood aspects cleared.
Arunachal Pradesh				
20.	Siyom (6x166.67= 1000 MW) 1000		M/s. Siyom Hydro Power Pvt. Ltd.	<ul style="list-style-type: none"> Project has been cleared from Civil and E&M Design aspects. In the 5th Meeting of STC on conversion of Storage scheme to ROR scheme on 29.11.2012, the project has been cleared. E&M Cost submitted by developer in Feb., 2013 and currently under examination in CEA.

21.	Talong Londa (3x75 MW)	225	M/s. GMR Energy Ltd.	<ul style="list-style-type: none"> Revised DPR received in Sept. 2010 which is under examination. Most of the aspects cleared except, MoEF and Legal aspects. Concurrence would be processed after receipt of phasing of Civil and E&M Cost.
22.	Naying HEP (4x250 MW)	1000	M/s. Naying DSE Power Pvt. Ltd.	<ul style="list-style-type: none"> All clearance except Civil Qty. received. Cost of Civil & E&M under examination.
23.	Kalai-H6x190+1x60MW)	1200	M/s. Kalai Power Pvt. Ltd.	<ul style="list-style-type: none"> DPR received on 10.4.2012. Presentation Meeting held on 06.7.12.
24.	Demwe Upper	1080	M/s. Lohit Urja Pvt. Ltd.	<ul style="list-style-type: none"> DPR received in July, 2012. • Developer has submitted the revised PPS, comments on PPS sent on 11.3.2013.
25.	Tagurshit	74	M/s. L&T Ar.Pr. Hydro Power Ltd.	<ul style="list-style-type: none"> DPR received in July, 2012, which is under examination.
26.	Nyukcharong Chhu	96	M/s. SNCPCL	<ul style="list-style-type: none"> Presentation held on 04.03.2013. DPR taken under examination.
Nagaland				
27.	Dhikhu (3x62 MW)	186	M/s. Manu Energy System Pvt. Ltd.	<ul style="list-style-type: none"> Presentation held on 7.5.2012. Hydrology, PPS, CMDD, HCD, Embankment, SP&PA, E&M Design, Instrumentation, Interstate and International aspects cleared.

1	2	3	4	5
Meghalaya				
28.	Kynshi-I (2x135)	270	M/s. Athena Kynshi Power Pvt. Ltd.	<ul style="list-style-type: none"> Presentation held on 14.3.2013. DPR taken under examination.
	TOTAL (12)	5924		
C. DPR returned to project authorities				
Himachal Pradesh				
29.	Chango Yangthang (3x46.67MW)	140	M/s. Malana Power Company Ltd.	DPR returned on 15.12.2011 due to non-replying of various comments.
30.	Bara Bhangal (3x66.67)	200	M/s. MPCL	DPR returned due to inadequate Geological investigations, environmental & wild life issues
Uttarakhand				
31.	Mori Hanoi (2x31.5MW)	64	Krishna Knitwear Technology Ltd.	<ul style="list-style-type: none"> Cost is very much on higher side as such DPR returned on 16.02.2010. Hydrology approved by CWC on 01.9.2011. PPS received subsequently was approved by CEA on 07.9.2012.
32.	Bogudiyar Sirkari Bhyol (2x73 MW)	146		M/s Goriganga Hydro Power Private Ltd. DPR returned on 27.9.10 due to inadequacy of Geological investigation

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33.	Teesta -II (4x120 MW)	480	M/s. Himurja Infra Pvt. Ltd.	DPR returned on 11.5.2007
34.	Lethang (3x32 MW)	96	M/s. KHC Hydro Project Pvt. Ltd.	<ul style="list-style-type: none">• Presentation held on 12.04.2010 and not accepted for examination.• DPR returned on 28.4.2010.

Arunachal Pradesh

35.	Yamne-II (3X28)	84	M/s. SSYEVPL	<ul style="list-style-type: none">• DPR returned on May, 2011 due to inadequate Geological investigations at dam site, diversion tunnel, Surge shaft & power house, etc.
36.	Kalai-I (6x216.67+2x2 6 MW) 1352		M/s. MFIPL	<ul style="list-style-type: none">• STC recommended for resubmission of DPR after review of the scheme as per new levels.• DPR returned on 24.5.2012.
37.	Hutong-II (6x200 MW)	1200	M/s. MFIPL	<ul style="list-style-type: none">• STC recommended for resubmission of DPR after review of the scheme as per new levels.• DPR returned on 24.5.2012.
38.	Heo(3x70)	210	M/s. HHPPL	<ul style="list-style-type: none">• DPR returned due to inadequate geological investigation at dam site, surge shaft & power house etc.

1	2	3	4	5
39.	Pemashelpu (3x30 MW)	90	M/s. Mechuka Hydro Power Pvt. Ltd.	<ul style="list-style-type: none"> • Due to non replying of the comments and likely change in location of Dams benefits from the project, DPR of project has been returned.
40.	Sissiri Ar. Pradesh (2x 50MW)	100	M/s. Soma Sissiri Hydro Pvt. Ltd.	<ul style="list-style-type: none"> • DPR received in CEA on 29.3.11. PPS approved on 21.7.11. • Presentation meeting held on 21.02.2013. DPR could not be accepted for detailed examination as representation of State Govt, pointed out that irrigation and drinking water component should be internal part of two project and cost of same should be included in cost of project. DPR is being returned to developer for sort out the issue with State Govt.
TOTAL (12)		4162		
D. Under Survey and Investigation				
Himachal Pradesh				
41	Malana-III	30	BMD Pvt. Ltd.	S&I in progress
42	Rashil	130	ABG Shipyard Ltd.	S&I in progress
43	Tandi	104	ABG Shipyard Ltd.	S&I in progress

44	Reoli Dugli	420	L&T Power Ltd.	Under initial stage of S&I.
45	Bardang	114	ABG Shipyard Ltd.	S&I in progress. IC revised to 126 MW.
46	Tidong-II	70	Tidong Hydro Power Ltd.	Under initial stage of S&I. IC revised to 60 MW.
Uttarakhand				
47	Mapang -Bogidiyar	200	GVK-L&T Ltd.	S&I in progress
Sikkim				
48	Suntaleytar	40	ShreyaPowertech Pvt. Ltd	S&I in progress
49	Teesta-I	320	Himalayan Green Energy Pvt. Ltd.	MoEF has given permission for S&I and TOR would be suggested by MoEF on completion of S&I. I.C. revised to 280 MW.
Arunachal Pradesh				
50	Kangtanshiri	80	Rajratna Energy Holdings Pvt. Ltd	IC revised from 35 MW to 80 MW. S&I in progress
51	Mago Chhu	96	SEW Energy	S&I in progress
52	New Melling	96	SEW Energy	S&I in progress
53	Rho	141	SEW Energy	Capacity likely to be revised to 141 MW from 60 MW. S&I in progress.
54	Yamne-I	60	Yamne power Pvt Ltd	S&I in progress
55	Pauk	145	Valcan Energy Pvt Ltd	S&I held up. Developer unable to access the site due to land dispute problem.

1	2	3	4	5
56	Tato-I	186	Valcan Energy Pvt Ltd	S&I held up. Developer unable to access the site due to land dispute problem.
57	Rapum	80	Rajratna Energy Holdings Pvt. Ltd	I.C. has been revised to 80 MW from 40 MW.
58	Par	65	KVK Energy & Infrastructure Ltd	S&I in progress.
59	Dardu	60	KVK Energy & Infrastructure Ltd	S&I in progress.
60	Toru	90	KVK Energy & Infrastructure Ltd	S&I in progress.
61	Jameri	50	KSK Energy Ventures Ltd	S&I in progress. I.C. likely to be revised to 90 MW from 50 MW.
62	Dinchang	360	KSK Energy Ventures Ltd	S&I in progress
63	Marjingla lower	48	Energydevelopment Co. Ltd	S&I in progress
64	Marjingla	60	Energydevelopment Co. Ltd	
65	Hirit Korang	30	SMEC india Pvt. Ltd.	S&I in progress
66	Lower Yamne St-I	50	Yamne Power Pvt. Ltd	S&I held up. Allotted to M/s Yamne Power Pvt. Ltd. MOU likely to be terminated.

67	Lower Yamne St-II	40	Yamne Power Pvt. Ltd	S&I held up. Allotted to M/s Yamne Power Pvt. Ltd. MOU likely to be terminated.
68	Anjaw	280	Athena Energy Venture (P) Ltd	S&I in progress.
69	Gimiliang	99	Sai Krishnodaya Ind.(P)Ltd.	DPR Prepared •
70	Raigam	96	Sai Krishnodaya Ind.(P)Ltd.	DPR Prepared
71	Tidding-I	96	Sai Krishnodaya Ind.(P)Ltd.	S&I in progress
72	Tidding-II	68	Sai Krishnodaya Ind.(P)Ltd.	S&I in progress
73	Emra-I	275	Athena Energy Venture (P) Ltd	S&I in progress
74	Tsa Chu -1 Lower	50	Energydevelopment Co. Ltd	S&I in progress
75	Tsa Chu - II	90	Energydevelopment Co. Ltd	S&I in progress
76	Para	55	Coastal Projects Pvt. Ltd.	S&I in progress
77	Rebby	30	Coastal Projects Pvt. Ltd.	S&I in progress
78	Digin	46	Patel Hydro Power Pvt.Ltd.	S&I in progress
79	Meyong	38	Patel Hydro Power Pvt.Ltd.	S&I in progress
80	Subansiri Middle	1600	Jindal Power Ltd.	S&l in progress
81	Subansiri Upper	2000	KSK Energy Ventures Ltd	S&I in progress
82	Kameng Dam	600	KSK	Review of submergence of Seppa town. IC revised to 480 MW.
83	Kapakleyak	160	Energy Development Co. Ltd.	Scheme has been split in three stages and renamed as Pachuk-I (84 MW), Pachuk-II Lower (45 MW) and Pachuk-II (60 MW). S&I completed.

1	2	3	4	5
84	Naba	1000	Abir Infrastructure Pvt. Ltd.	S&I in progress
85	Nalo	360	Coastel Infra. Pvt. Ltd.	S&I in progress
86	Oju-I	700	Navayuga Engg. Co. Ltd.	S&I in progress
87	Oju-II	1000	Navayuga Engg. Co. Ltd.	S&I in progress
88	Emini	500	Reliance Power Ltd.	S&I in progress
89	Amulin	420	Reliance Power Ltd.	S&I in progress
90	Attunli	500	Jindal Power ltd	S&I in progress
91	Mihumdon	400	Reliance Power Ltd.	S&I in progress
92	Emra-II	390	Athena Energy Ventures Ltd.	S&I in Progress. I.C. revised to 216 MW
93	Pakke	110	Energy Development Co. Ltd.	Project allotted as Pakke Bung-I (40 MW) to developer. S&I in progress.
94	Papu	200	Indiabull Real Estate Ltd.	S&I in progress. Capacity revised to 90 MW.
95	Utung	100	KSK electricity India Ltd	S&I in progress.
Assam				
96	Karbi Intermediate St	60	JV of ILFS & GoA.	S&I in progress
Meghalaya				
97	Kyanshi St-II	450	JV of GOMe & JPPVL	JV OF GOMe & JPPVL, MOU yet to signed.

98	Simsang	65	JV of GOMe & Seven Sisters Energy Development Company	Project to be developed as JV between GoMe & Seven Sisters Energy Development Company. MOA yet to be signed.
99	Umduna	57	ETA Star Infrastructure Ltd	S&I in progress. I.C. revised to 90 MW.
100	Umjaut	69	ETA Star Infrastructure Ltd (JV)	S&I almost completed. DPR under preparation.
TOTAL (60)		15129		

E. Hydro Electric Schemes which are yet to be taken up for Survey & Investigation

Himachal Pradesh

101	Yangthang Khab	261	Yangthang Power Ventures
102	Rupin	39	Bajrang Power & Ispat Ltd.
103	Dhamwari Sunda	70	Dhamwari Power Co.Ltd.
104	Dugar	236	Tata Power
105	Purthi	300	Reliance Power
106	Tinget	81	AMR-MITRA JV
107	Lara Sumta	104	Reliance Power
108	Sumte Kothang	130	Reliance Power
109	Telling	94	Reliance Power
100	Shangling	44	Reliance Power

1	2	3	4	5
Uttarakhand				
111	Urthing Sobla	280	Reliance Energy	
112	Hanoi Tiuni HEP	60	Sunflag Industries Ltd.	
113	Rambara	76	M/s Lanco	
Sikkim				
114	Rangyong	117	BSCPL-SCL JV	
115	Thangchi (Lachung)	99	Lachung Power	
116	Bimkyong	99	Teesta Power	
117	Bop	99	Chungthang Power	
118	Talem	75	Shyam Energy	
119	Sada Mangder	71	Gati Infrastructures	
Arunachal Pradesh				
120	Thingbuchu	60	Ar. Pr. Mega Power Projects	
121	Lachung	40	Coastal Projects	
122	Phanchung	56	Indiabull	
123	Tarang Warang	36	Indiabull	
124	Papu Valley	48	Vensar Construction	

125	Kameng- II (Bharali-II)	600	Mountain Fall India Pvt.Ltd.
126	Nazong	60	KSK Energy Ventures Ltd.
127	Khuitam	66	Adishankar Power Pvt. Ltd.
128	Dimijin	40	KSK Energy Ventures
129	Saskangrong	45	Patel Engineering Ltd.
130	Paynor	80	Rajratna Energy holding
131	Jarong	90	CESC Ltd.
132	Simang-I	67	Adishankar Power Pvt. Lid
133	Simang-II	66	Adishankar Power Pvt. Ltd
134	Tagurshit St.-II	27.5	Chadalavada Const. (P) Ltd.
135	Pango	96	Meenakshi Power Ltd.
136	Tipang	45	IL&FS Renewable Energy Ltd.
TOTAL (36)		3857.5	
GRAND TOTAL of A, B, C, D & E (136)		40991.5	